

Corporation Ltd. (HUDCO). The net rates of interest charged by HUDCO for these categories are :-

EWS : 9% LIG : 12-13%

(b) State-wise and year-wise details of loans for housing for various income groups sanctioned by HUDCO during 1993-94, 1994-95 and 1995-96 are given in the enclosed Statement.

(c) Government has not received any complaint in regard to loans advanced by HUDCO.

(d) Does not arise.

Statement

Yearwise details of loans for Housing sanctioned by HUDCO during last three years.

State	Loan Sanctioned		
	1993-94	1994-95	1995-96
	(Rs in Crores)		
1	2	3	4
Andhra Pradesh	75.56	63.73	76.63
Arunachal Pradesh	1.82	0.00	0.00
Assam	8.31	23.74	35.65
Bihar	40.70	11.75	26.32
Goa	48.40	9.00	0.42
Gujarat	21.74	57.38	46.00
Haryana	3.14	19.38	56.07
Himachal Pradesh	7.34	5.74	34.00
Jammu & Kashmir	50.26	1.30	13.67
Karnataka	53.51	82.47	92.84
Kerala	51.48	69.89	118.52
Madhya Pradesh	51.18	60.04	74.64
Maharashtra	5.72	73.92	38.17
Manipur	6.39	6.06	5.77
Mizoram	5.09	0.00	5.26
Meghalaya	5.79	13.49	0.94
Nagaland	29.53	5.77	-
Orissa	20.97	37.83	18.74
Punjab	46.80	21.96	8.21
Rajasthan	7.43	55.57	75.10
Sikkim	128.44	9.48	6.50

1	2	3	4
Tamil Nadu	1.78	121.48	159.88
Tripura	79.61	0.27	0.73
Uttar Pradesh	44.74	66.77	57.57
West Bengal	0.16	36.04	38.30
A & N Islands	4.79	0.00	1.40
Chandigarh	0.00	0.00	-
D & N Haveli	0.00	0.00	-
Delhi	0.00	0.70	-
Lakshadweep	0.00	0.00	-
Pondicherry	0.00	0.00	-
Daman & Diu	-	-	-
Total	800.68	859.96	994.50

[English]

DDA Flats

1975. SHRI RADHA MOHAN SINGH :
DR. RAMESH CHAND TOMAR :
SHRI MUKHTAR ANIS :

Will the PRIME MINISTER be pleased to state :

(a) the number of flats built by the DDA in Delhi upto 31st December, 1996;

(b) the number of flats under construction on 1 January, 1997;

(c) the number of flats allotted upto 31 December, 1996;

(d) the number of flats lying unallotted as on January, 1997 and the reasons for the non-allotment;

(e) the number of applicants who have not been allotted flats as on 1 January, 1997; and

(f) the number of additional flats for which the DDA has invited applications since 1 January, 1997 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) 2,51,773 flats.

(b) 16,802 flats.

(c) 2,44,392 flats as on 31st Decemuer 1996.

(d) The DDA has reported that 2,381 flats are lying unallotted as on 1st January, 1997, because of non-availability of electricity.

(e) 57,484 registrants.

(f) The DDA has not launched any new Scheme since January, 1997.

Employment Guarantee Scheme

1976. SHRI T. GOPAL KRISHNA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the divisions earmarked under employment guarantee scheme in Andhra Pradesh during the past two years;

(b) the details of funds sanctioned and reimbursed/ yet to be reimbursed under the above scheme; and

(c) the criteria adopted for selection of divisions under this scheme and how Government is monitoring the utilisation of funds sanctioned ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Employment Assurance Scheme (EAS) is implemented block-wise in rural areas. EAS is being implemented in 280 blocks of 22 districts of the State.

(b) The details of funds released to Andhra Pradesh may please be seen at in the enclosed statement. More funds can be released provided State Government send proposals for more funds for those blocks who have utilised more than 50% available funds alongwith necessary certificates.

(c) The question of criteria adopted for selection of divisions under this scheme does not arise because EAS coverage is extended block-wise. Government monitor EAS through monthly progress reports, half yearly progress reports and review meetings of State Rural Development Secretaries.

Statement

Release of Central Share of Assistance to Andhra Pradesh during 1996-97 under EAS.

Name of District	No. of Blocks	Funds Released (Rs. in lakhs)
1	2	3
1. Adilabad	11	680.00
2. Anantpur	16	1020.00
3. Chittoor	20	720.00
4. Cuddapah	12	540.00

	1	2	3
5. East Godavari	20		1080.00
6. Guntur	6		120.00
7. Karimnagar	14		320.00
8. Khammam	13		760.00
9. Krishna	5		100.00
10. Kurnool	13		840.00
11. Medak	10		420.00
12. Mahbubnagar	16		1020.00
13. Nalgonda	15		860.00
14. Nellore	10		200.00
15. Nizamabad	5		100.00
16. Prakasam	17		960.00
17. Ranga Reddy	8		460.00
18. Srikakulam	16		660.00
19. Visakhapatna	19		600.00
20. Vizianagaram	14		440.00
21. Warangal	14		780.00
22. West Godavari	6		160.00
Total	280		12,840.00

Drinking Water Projects in Uttar Pradesh

1977. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of projects given of earance for supply of potable water in rural areas of Uttar Pradesh during the last two years; and

(b) the amount sanctioned to Employment in each project ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) the details of the projects approved for supply of safe drinking water in rural areas of Uttar Pradesh during 1994-95 are as under :

Project	Amount
1	2
Setting up of 37 District level labs.	Rs. 37.00 lakhs was released as first instalments